

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1099-JK (LD) of 2026
DATED:- 29 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 29 - 01 - 2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 1099 -JK(LD) of 2026 dated 29.01.2026.

S No.	Titled	OIC
1	WP(C) No. 1974/2022 titled Naresh Kumar V/s UT of J&K and others	Er. Rajesh Kumar Agestam, Chief Engineer, R&B Jammu
2	OA No. 1400/2025 titled Manzoor Ahmed Bhat Versus Union Territory of J&K and others	Sh. Mohib Ali Bukhari, Under Secretary,
3	WPC No. 307/2020 with T.A No. 46/2023 titled Haseena Bano,V/S UT of J&K and others.	Sushil Kumar, Chief Engineer, North Kashmir
4	WP(c) No 2443./2026 titled Om Parkash & others Vs Union Territory of Jammu and Kashmir and others .	Er. Aftab Anwar, Executive Engineer, R&B Division, Rajouri,

Neysargu

Jm